GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:61 ANSWERED ON:29.02.2000 BAN ON GOVERNMENT EMPLOYEES JOINING RSS . AJAY CHAKRABORTY;MADHAVRAO SCINDIA

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware that some States have lifted the ban on the Government employees from participating in activities of Rashtriya Swayam Sevak Sangh (RSS);

(b) if so, the details thereof;

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(c) whether some States have submitted any proposal to the Union Government to lift the ban on attending Sangha's Shakhas by the Government employees;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

Answer

MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI)

(a) & (b): Yes Sir. Only the Government of Gujarat vide their order dated 3.1.2000 have lifted the ban on their State Government employees from participating in the activities of the RSS.
(c) & (d): No, Sir.

(e): Does not arise.